

Sick Deep Sea Fishing Industry

928. SHRI GURUDAS KAMAT:
SHRI R.S. MANE:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether shrimp catches have drastically fallen during the period July 1, 1987 to February, 1988;

(b) the steps Government are taking to revive the sick deep sea fishing industry;

(c) whether over-fishing has been the cause of the failure of shrimp marine fishing; and

(d) Government's reaction in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Statistics precisely for the period concerned are not available but from the export figures it may be seen that there has been no drastic fall in shrimp catches during the period July 1, 1987 to December 31, 1987.

(b) There is no indication that deep sea fishing industry has become sick.

(c) and (d). There is no evidence of over-fishing of marine shrimp fishery. The variations found in the production from year to year so far due to natural fluctuations in the abundance. However, suitable precautionary measures to avoid over-crowding of fishing vessels in a particular area and consequent increase in the pressure of fishing etc. are given due consideration while implementing developmental programmes in fisheries.

[*Translation*]

Overloading of Passengers on Air India Flight between Sydney-Singapore

929. SHRI VILAS MUTTEMWAR:
SHRI SARFARAZ AHMAD:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of passengers who travelled in excess of the seating capacity on the Air India flight between Sydney-Singapore on 5 June, 1987.

(b) whether a complaint has been received from Australia in this regard;

(c) if so, the date of receipt of the complaint, name of the enquiry officer and the time by which the report is likely to be received; and

(d) the action taken or proposed to be taken against the authorities responsible?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTILAL VORA): (a) to (d) The Australian authorities had brought to the notice of D G.C.A. on 9th November, 1987 that excess passengers were taken by Air India on their flight between Sydney and Singapore on 5th June, 1987. The Regional Controller of Air Safety, Bombay is investigating the incident and on receipt of his report, appropriate action will be taken.

[*English*]

Improvement in Quality of TV Serials

930. SHRI V. SREENIVASA
PRASAD:
SHRI M.V. CHANDRA-
SEKHARA MURTHY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state: